

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3638  
TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2021**

**PADDY PROCUREMENT**

**3638. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether Union Government is aware that there is a great delay in releasing the payments of crores of rupees to farmers against paddy procurements done by Andhra Pradesh Government in rabi season;
- (b) if so, the details thereof;
- (c) whether Union Government would interfere in the matter for early settlement of these issues and help the poor farmers who are suffering from financial needs; and
- (d) if so, the details thereof?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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(a): Andhra Pradesh is a Decentralised Procurement (DCP) state. The procurement of paddy is carried out by State Government through Andhra Pradesh State Civil Supplies Corporation Limited (APSCSCL). The procurement period of paddy (Rabi crop) in Andhra Pradesh is from 1<sup>st</sup> April, to 31<sup>st</sup> August, 2021. State Government of Andhra Pradesh has informed that majority of the paddy pertaining to Rabi 2020-21 was procured during the months of June & July'2021. The payment to farmers was slightly delayed due to exhausting of funds available with APSCSCL. At present the farmers are getting payment within schedule time.

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**(b): During KMS 2020-21 (Rabi crop) 35.54 LMT (as on 4.08.2021) of paddy have been purchased from about 2.97 lakh farmers and a total amount of Rs.6517.97 crore paid to farmers in their account.**

**(c)and(d): The claims from State Government towards Provisional/Advance food subsidy are processed keeping in view the documents submitted regarding opening and closing balance of stock, procurement, allocation and distribution of food grains, reconciliation of account by Food Corporation of India, Utilization Certificate and Economic Cost of foodgrains etc. amongst others. The admissible amount of Provisional/Advance food subsidy is released to States based on their quarter-wise claims subject to verification of requisite documents.**

**During current financial year 2021-22, the Government of India has released Rs.686.47 crore on 25.06.2021 and Rs.2616.92 crore on 26.07.2021 towards food subsidy to Andhra Pradesh. All the bills/claims, received from the State Government, were processed and admissible amount towards food subsidy released to them in time.**

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